NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 10
IA No. 416/JPR/2023
IA No. 654/JPR/2023
IA No. 26/JPR/2024
IA No. 27/JPR/2024
IA No. 28/JPR/2024
IA No. 29/JPR/2024
IA No. 156/JPR/2024
IA No. 159/JPR/2024
IA No. 167/JPR/2024
IA No. 237/JPR/2024
IA No. 279/JPR/2024
CP No. (IB)- 14/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

RG Colonizers Pvt. Ltd. **... Operational Creditor/Applicant**

Versus

Macro Infra Contractors Pvt. Ltd. & Anr.

... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant	:	Prabhansh Sharma, Adv.
For the RP	:	Nitesh Srivastava, Adv.
For the Respondent	:	Karan Audichya, Adv.
		N.S. Bhati, Adv.
		Dolly Sharma, Adv.
		Bhrigu Sharma, Adv.
		Pramod Kumar, Adv.
		Jitendra Choudhary, Adv.
		Akshita Koolwal, Adv.

ORDER

IA No. 416/JPR/2023

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant.

Mr. Karan Audichya, Adv. appearing on behalf of the Respondent No. 2. Reply

sd/- sd/-

to this application has been filed. Learned counsel for the Respondent seeks time to file reply to the affidavit filed vide Diary No. 1212/2024 dated 13.05.2024. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 22.07.2024.

IA No. 654/JPR/2023

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. N.S. Bhati, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 7 days with an advance copy to the opposite counsel. List the IA on 22.07.2024.

IA No. 26/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Ms. Dolly Sharma, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 7 days with an advance copy to the opposite counsel. List the IA on 22.07.2024.

IA No. 27/JPR/2024, IA No. 28/JPR/2024, IA No. 29/JPR/2024, IA No. 159/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Bhrigu Sharma, Adv. appearing on behalf of the Respondent submits that he has recently been engaged in this matter and seeks time to file reply. Reply, if any, may be filed within 7 days with an advance copy to the opposite counsel. List the IA on 22.07.2024.

Sd/-

Sd/-

IA No. 156/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. None appears on behalf of the Respondent. List the IA on 22.07.2024.

IA No. 167/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Bhrigu Sharma, Adv. appearing on behalf of the Respondent seeks time to file reply. Reply, if any, may be filed within 7 days with an advance copy to the opposite counsel. List the IA on 22.07.2024.

IA No. 237/JPR/2024

Heard Mr. Nitesh Srivastava, Adv. appearing on behalf of the RP. Mr. Bhrigu Sharma, Adv. appearing on behalf of the Respondent No. 1,2,3,9,11,12,14,15,17,19,23. Ms. Dolly Sharma, Adv. appearing on behalf of Mr. Prateek Kasliwal, Adv. for the Respondent No. 7. Mr. N.S. Bhati, Adv. appearing on behalf of the Respondent No. 16. An affidavit of service has been filed on behalf of the RP. There is no representation on behalf of the remaining respondents. List the IA on 22.07.2024.

IA No. 279/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Pramod Kumar, Adv. appearing on behalf of the Respondent No. 1. Mr. Jitendra Choudhary, Adv. appearing on behalf of the Respondent No. 5. Ms. Akshita Koolwal, Adv. appearing on behalf of the Respondent No. 4. Learned

Sd/-

Sd/-

counsel for the RP is directed to file an affidavit of service with regard to the remaining respondents. List the IA on 22.07.2024.

List the matter on 22.07.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

June 05, 2024